

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT) (Insolvency) No. 1337 of 2019

IN THE MATTER OF:

Pegasus Asset Reconstruction Pvt. Ltd. ...Appellant

Vs

Yashomati Hospitals Pvt. Ltd.Respondent

Present:

For Appellant: Mr. Dinkar Singh, Advocate

**For Respondent: Ms. Pallavi Sengupta and Mr. Balaji Srinivasn,
Advocates**

ORDER

13.03.2020 Heard learned Counsel for the Appellant partly.

List this Appeal as Part Heard in 'Orders' Category on **17th March, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)